## HIGH COURT OF CHHATTISGARH, BILASPUR NOTIFICATION

No. **O7 (Mis.)** / II-15-19/2024

Bilaspur, dated 10 January, 2024

In exercise of the powers conferred by clause (2) of the Article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Chhattisgarh, Bilaspur, makes the following amendment in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017:-

## **AMENDMENT**

- (A) Minimum **7 years** working experience/continuous service required for Class-IV employees (including Contingency Paid Employees) for departmental examination for promotion to the Class-III posts is replaced by **5 years** service in Class-IV posts (including Contingency Paid Employees).
- (B) In column no. 4, sl. no. 11, First Schedule, Class-III Posts to said Rules, the sentence "minimum 40% marks (Ten of Twenty Five) in each paper/subject namely (A) English Language, (B) Computer Operation (C) Computer Typing (English) and Computer Typing (Hindi)" to get qualified" is replaced by the sentence "20% marks (5 out of 25) in each paper/subject namely (A) English Language, (B) Computer Operation (C) Computer Typing (English) and Computer Typing (Hindi)" and in aggregate 35% marks (35 out of 100 marks)" to get qualified."

By order of Hon'ble the Chief Justice

Sd/-(Arvind Kumar Verma) Registrar General

Endt. No. 570 / II-15-19/2024

Bilaspur, dated 10 January, 2024

## Copy forwarded to:-

- 1. A.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

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- 6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 17. Registrar (Vigl./I.&E./Judl./S.&A Cell), High Court of Chhattisgarh, Bilaspur,
- 18. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 19. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Naya Raipur (C.G.) with a request to get it be published in the Gazette immediately,
- 20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 21. Additional Registrar (Judl./DE & E/Admn.), High Court of Chhattisgarh, Bilaspur,
- 22. All Registrar (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 23. All Additional Registrars/All Deputy Registrars/Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 24. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,

For information / necessary action.

(Arvind Kumar Verma)

Registrar General

10.01.2024